

**Number of posts reserved and filled up
for SC/ST**

**Candidates in Bharat Plate and Ves-
sels Ltd., Visakhapatnam**

4050. SHRI MANGAL RAM PREMI:
Will the Minister of INDUSTRY be
pleased to state:

(a) the sanctioned and working
strength of Bharat Heavy Plate and
Vessels Ltd., Visakhapatnam as on
1 April, 1981 cadre-wise and grade-
wise;

(b) the number of posts reserved
and filled up by the SC/ST candi-
dates cadre-wise grade wise?

(c) the sanctioned and working
strength of Finance/Accounts Depart-
ment as on 1 April 81, cadre-wise,
grade-wise; and

(d) whether the Union Government
are aware of representation made by
the Scheduled Caste uplift union, Vi-
sakhapatnam to the Management
about improper implementation of
resolutions for the SC/ST candidates
in Bharat Heavy Plate and Vessels
Ltd., and action taken or proposed to
be taken thereon by the management?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (SHRI
CHARANJIT CHANANA): (a)
to (d). The required information is
being collected and will be furnished
shortly.

**Employment to widows on compas-
sionate basis**

4051. SHRI KESHAV RAO PAR-
DHI: Will the Minister of HOME
AFFAIRS be pleased to state:

(a) whether this is an accepted po-
licy of the Government of India to
provide employment on compassionate
basis to the next of kins, including the
widows of Government employees who
die in harness;

(b) if so, whether the Delhi Police
also extend the above facilities to
the widows of the deceased police
personnel; and

(c) if so, how many cases are
pending with police Commissioner,
Delhi for providing employment on
compassionate basis to the widows of
police personnel for more than six
months and the reasons for such
inordinate delay?

THE MINISTER OF STATE IN
THE MINISTRY OF HOME AFFAIRS
(SHRI YOGENDRA MAKWANA):

(a) Yes, Sir.

(b) Yes, Sir.

(c) There are eight such cases
which are pending for more than six
months. Jobs could not be offered in
these cases in Delhi Police because of
administrative reasons. The possibili-
ty of their employment in other De-
partments of Delhi Administration is
being explored.

**Industrial development of most back-
ward areas in Tamil Nadu**

4052. SHRI N. DENNIS: Will the
Minister of INDUSTRY be pleased to
state:

(a) whether there are proposals
under consideration of Government to
take up more places in Tamil Nadu
as most backward areas for industrial
development;

(b) whether Government have re-
ceived representations from any part
of the State explaining its industrial
backwardness for long with the
plea to take steps for industrial estab-
lishments; and

(c) if so, the places from which
such representations have been re-
ceived and the steps taken by Govern-
ment for industrial establishments
therein?

THE MINISTER OF STATE IN THE
MINISTRY OF INDUSTRY (SHRI
CHARANJIT CHANANA) (a)
to (c). A statement showing the re-
quests received from various sources
for declaration of certain areas as
industrially backward in Tamil Nadu
is attached. The existing policy ob-